

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.24 of 2013 &  
IA 39 of 2013**

**Dated : 9<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association (INWEA) ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ..Respondent(s)  
& Ors.**

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent (s): Ms. Suparna Srivastava for R.1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.3  
Mr. Mehul Rupera for R.11

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **14.05.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/pg